

Undertrials escaped from Police Custody

2274. SHRI SHASHI BHUSHAN:
SHRI NAWAL KISHORE
SHARMA:
SHRI SATPAL KAPUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of undertrials escaped from the police custody during the year 1974-75 upto 28th February, 1975 in various parts of the country;

(b) the number of those escaped from the police custody who were naxalites, Anand Margis, smugglers and others;

(c) the special efforts made to re-arrest them; and

(d) whether any arrests were made in connection with their escape and if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) to (d). The information is being collected from the States and the Union Territories and will be laid on the Table of the House on receipt.

Companies manufacturing Concentrates for Aerated waters

2275. SHRI SHASHI BHUSHAN:
SHRI NAWAL KISHORE
SHARMA:
SHRI SATPAL KAPUR:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state the names of companies manufacturing concentrates for aerated waters and the foreign share holdings in each company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): The names of the main companies borne on the lists of the DGTD engaged in the manufacture of concentrates for aerated waters for

supply to bottlers on franchise basis, together with their foreign shareholdings are given below:—

Sl. No.	Name of the Firm	Foreign Shareholding
1.	M/s. Coca Cola Export Corporation New Delhi.	100%
2.	M/s. Parley Beverages, Bombay	Nil.
3.	M/s. Biscuit India Ltd Bombay	49%

Holding of International Film Festivals at Regional Film Industry Centres

2276. SHRI DHAMANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering the possibility of holding international film festivals at regional film industry centres instead of New Delhi to ensure better rapport between the film industry and the film festivals;

(b) if so, whether any decision in this regard has been taken; and

(c) the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) The venue for the next International Film Festival of India has not yet been decided.

(b) and (c). Do not arise

A.I.R. Stations in Eastern Region

2277. SHRI TUNA ORAON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of All India Radio stations existing in the Eastern region States;

(b) the number of stations which will be on the air during the next five years; and

(c) the power of each such station?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) There are at present 20 Radio Stations in the Eastern Region States, (including Union Territories) of Assam, Arunachal Pradesh; Meghalaya; Mizoram; Nagaland Manipur Tripura; Bihar; Orissa and West Bengal.

(b) Two new Radio Stations at Itanagar (Arunachal Pradesh) and Darbhanga are expected to go on the air during the next five years, subject to availability of resources. The low-power stations at Shillong and Aizwal are being upgraded to high and medium power respectively. Similarly, power of Agartala Station is being strengthened by the addition of another medium-power transmitter unit.

(c) Out of 20 existing AIR stations, five are at present operating on low-power, ten on medium-power and five on high-power transmitters. However, as stated in reply to para (b) above, the power of three stations at Shillong, Aizwal and Agartala is being augmented. Out of the two new radio stations proposed to be set up one will have high-power and one medium power.

Reorganisation of Central Information Service

2278. SHRI TUNA ORAON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have finalised the reorganisation scheme of Central Information Service; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) Does not arise.

Reduction in Power of Calcutta High Power Transmitter

2279. SHRI TUNA ORAON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the power of Calcutta High Power Transmitter is proposed to be reduced; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No Sir

(b) Does not arise.

Ad hoc Employees in Central Information Service

2280. SHRI TUNA ORAON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of ad hoc employees serving in Central Information Service Grade IV at the time of interview of the candidates in the first C.I.S. Grade IV Examination by UPSC;

(b) the total number of 'Departmental candidates' declared successful and absorbed in C.I.S. from amongst the above employees;

(c) the basis and conditions agreed upon with UPSC for inclusion of such Departmental candidates; and

(d) the reasons for non-inclusion in C.I.S. of the left-over ad hoc Grade IV employees?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) 103.

(b) 101.

(c) It was decided with the concurrence of the Union Public Service Commission to treat the ad hoc employees as 'Departmental candidates' under Rule 2(b)(ii) of the Central Information Service Rules for the purpose of their inclusion in the Central Information Service.